

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 14th March, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice, to hold court sitting on 14th and 15th March, 2024 on account of His Lordship availing casual leave, it is notified as under:-

- 1) Special Division Bench matters published in the cause list dated 14th March, 2024 are re-scheduled on 21st March, 2024;
- 2) Single Bench matters of Hon'ble The Chief Justice published in the cause list dated 14th March, 2024 will be placed before Hon'ble Mr. Justice A. Bimol Singh on the same day, for fixing dates;
- 3) Single Bench matters of Hon'ble The Chief Justice to be listed on 15th March, 2024 will be placed before Hon'ble Mr. Justice A. Bimol Singh on the same day, for fixing dates.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 634-31
Copy to:

Imphal, the 14th March, 2024

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


14/03/24.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
